

BY CIRCULATION (D)

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Review Petition No. 59 of 2001

In

Original Application No. 1360/2000

Allahabad this the 14/12 day of August, 2001

Hon'ble Mr.S.K.I. Naqvi, Member (J)

Makhan Lal Jaisal Petitioners

By Advocate Shri Ram Chandra

Versus

Union of India and Ors. Respondents

ORDER

By Hon'ble Mr.S.K.I. Naqvi, Member (J)

On perusal of review petition, it is found that the grounds raised now, have already been dealt in the impugned order. There is no patent mistake of law or on factual side. No force in the review petition, rejected accordingly.


Member (J)

/M.M./